

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :12-02-2026

Date : 12.02.2026

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Se
10673/2026	12.02.2026	BLAPL-14007/2025	KR JENA	C.O.		Order Dtd. 2026-02-10		(S No
10674/2026	12.02.2026	BLAPL-13741/2025	G SAHOO	C.O.		Order Dtd. 2026-02-10		(S No
10675/2026	12.02.2026	BLAPL-7/2026	BIRAJA PRASAD NANDA	C.O.		Order Dtd. 2026-02-10		(S No
10676/2026	12.02.2026	BLAPL-13995/2025	R SETHI	C.O.		Order Dtd. 2026-02-10		(S No
10679/2026	12.02.2026	WP (C) - 2404/2026	S.C.PANI	C.O.		Order Dtd. 2026-02-11	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
10680/2026	12.02.2026	WP (C) - 4603/2026	B.K.PANDA	C.O.		Order Dtd. 2026-02-11		(S No 12
10687/2026	12.02.2026	RSA-30/2009	PRAVAT KU SWAIN	C.O.		Order Dtd. 2026-02-10	SECOND APPEAL	(S No
10688/2026	12.02.2026	BLAPL-13992/2025	T R DAS	C.O.		Order Dtd. 2026-02-10		(S No
10689/2026	12.02.2026	CMP-229/2026	A.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No
10690/2026	12.02.2026	BLAPL-11256/2025	T R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-10		(S No
10691/2026	12.02.2026	CRLMC-376/2026	J.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-02-23		(S No
10692/2026	12.02.2026	CRLMP-1726/2025	J.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-02-06		(S No
10693/2026	12.02.2026	CONTC-3417/2025	A.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-02-10	CONTEMPT	(S No
10694/2026	12.02.2026	BLAPL-13994/2025	T R DAS	C.O.	COURT NO. 6	Order Dtd. 2026-02-10	BAIL-1	(S No 14
10695/2026	12.02.2026	CRLA-1396/2025	K.K.NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-23		(S No 14
10696/2026	12.02.2026	CRLMC-357/2026	U.P.BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-10		(S No 14
10697/2026	12.02.2026	WA-	G.SUNDARA	C.O.	COURT NO.	Order Dtd. 2026-02-		(S

		918/2025			25	03		No 14
10698/2026	12.02.2026	CRLMP- 97/2026	B.K.PATI	C.O.	COURT NO. 25	Order Dtd. 2026-02- 10		(S No 14
10700/2026	12.02.2026	CRLREV- 599/2025	D.P.DASH	C.O.	COURT NO. 25	Order Dtd. 2026-02- 10		(S No 14
10701/2026	12.02.2026	CRLREV- 998/2025	J.PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02- 25		(S No 14
10703/2026	12.02.2026	CRLMC- 337/2026	P.K.MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02- 10		(S No 14
10704/2026	12.02.2026	CRLMC- 3567/2025	ASHOK KUMAR PANIGRAHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 25		(S No 14
10705/2026	12.02.2026	CRLMC- 427/2026	J.LENKA	C.O.	COURT NO. 6	Order Dtd. 2026-02- 25		(S No 14
10707/2026	12.02.2026	CRLA- 981/2025	M.D.BISWAL	C.O.	COURT NO. 6	Order Dtd. 2026-02- 10		(S No 14
10708/2026	12.02.2026	CRLMC- 380/2026	SARAT CHANDRA MEKAP	C.O.	COURT NO. 6	Order Dtd. 2026-02- 09		(S No 14
10709/2026	12.02.2026	CMP- 1494/2025	A.K.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-02- 02		(S No 14
10710/2026	12.02.2026	CMP- 1690/2025	P.K.MISHRA	C.O.	COURT NO. 6	Order Dtd. 2026-02- 05		(S No 14
10711/2026	12.02.2026	CMP- 248/2026	G.C.DAS	C.O.	COURT NO. 6	Order Dtd. 2026-02- 09		(S No 14
10712/2026	12.02.2026	CRLMC- 3415/2025	B.R.SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-09- 02		(S No 14
10713/2026	12.02.2026	CRLMC- 4164/2025	S.K.MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12- 08		(S No 14
10714/2026	12.02.2026	CRLMC- 430/2026	P.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 09		(S No 14
10716/2026	12.02.2026	CRLMC- 3699/2024	M.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 10		(S No 14
10718/2026	12.02.2026	WP (C) - 3687/2026	A K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 11	WRIT BRANCH-3	(S No 14
10719/2026	12.02.2026	WP (C) - 33093/2025	P K NAYAK	C.O.	COURT NO. 25	Order Dtd. 2026-03- 17	WRIT BRANCH-4	(S No 19

10728/2026	12.02.2026	WP (C) - 3820/2026	M. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2026-02-11	WRIT BRANCH-8	(S No 40
10733/2026	12.02.2026	WP (C) - 35945/2025	K K NATH	C.O.	COURT NO. 1	Order Dtd. 2025-12-18		(S No 40
10734/2026	12.02.2026	WP (C) - 3148/2026	G C JENA	C.O.	COURT NO. 1	Order Dtd. 2026-02-10	WRIT BRANCH-2	(S No
10736/2026	12.02.2026	WP (C) - 4099/2026	B K PARDHI	C.O.	COURT NO. 1	Order Dtd. 2026-02-10		(S No
10737/2026	12.02.2026	WP (C) - 4099/2026	A K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2026-02-10		(S No
10738/2026	12.02.2026	WP (C) - 4498/2026	D SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-02-11	WRIT BRANCH-6	(S No 24
10739/2026	12.02.2026	WP (C) - 4492/2026	D SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-02-11	WRIT BRANCH-6	(S No 26
10740/2026	12.02.2026	WP (C) - 4308/2026	S. R BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-02-11		(S No 26
10741/2026	12.02.2026	WP (C) - 4288/2026	U P BAG	C.O.	COURT NO. 1	Order Dtd. 2026-02-11		(S No 26
10742/2026	12.02.2026	WP (C) - 4225/2026	SBUDGATA	C.O.	COURT NO. 1	Order Dtd. 2026-02-11	WRIT BRANCH-4	(S No 27
10743/2026	12.02.2026	WP (C) - 4144/2026	M/S. GOPINATH SETHI	C.O.	COURT NO. 1	Order Dtd. 2026-03-09	WRIT BRANCH-2	(S No 45
10744/2026	12.02.2026	WP (C) - 4036/2026	D SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-02-11	WRIT BRANCH-1	(S No
10745/2026	12.02.2026	WP (C) - 4135/2026	D SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-02-11	WRIT BRANCH-3	(S No 13
10746/2026	12.02.2026	WP (C) - 2785/2022	H S DEO	C.O.	COURT NO. 1	Order Dtd. 2026-02-10	WRIT BRANCH-1	(S No
10747/2026	12.02.2026	WP (C) - 3610/2026	G C JENA	C.O.	COURT NO. 1	Order Dtd. 2026-02-10		(S No
10749/2026	12.02.2026	WP (C) - 33288/2025	L D PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-02-11		(S No
10750/2026	12.02.2026	WP (C) - 3107/2026	TAPAN KUMAR BISWAL	C.O.	COURT NO. 1	Order Dtd. 2026-02-11	WRIT BRANCH-8	(S No 39
10751/2026	12.02.2026	WP (C) - 2572/2026	P K MISHRA	C.O.	COURT NO. 1	Order Dtd. 2026-02-11	WRIT BRANCH-1	(S No
10752/2026	12.02.2026	WP (C) - 2131/2026	K MANDAL	C.O.	COURT NO. 1	Order Dtd. 2026-02-11		(S No
10753/2026	12.02.2026	WP (C) - 913/2026	S DAS	C.O.	COURT NO. 1	Order Dtd. 2026-02-11	WRIT BRANCH-4	(S No 38
10754/2026	12.02.2026	WP (C) - 786/2026	P K MISHRA	C.O.	COURT NO. 1	Order Dtd. 2026-02-11	WRIT BRANCH-7	(S No

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10755/2026	12.02.2026	CONTC-5722/2024	L D PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-02-11			(S No 44
10756/2026	12.02.2026	CONTC-5721/2024	L D PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-02-11			(S No 44
10757/2026	12.02.2026	ABLAPL-110/2026	HK DAS	C.O.	COURT NO. 17	Order Dtd. 2026-02-10	BAIL-2		(S No 16
10759/2026	12.02.2026	ABLAPL-801/2026	MD BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-06	BAIL-2		(S No
10765/2026	12.02.2026	CRLREV-1025/2025	P.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11			(S No
10774/2026	12.02.2026	WP (C) - 4490/2026	S. K. SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11	WRIT BRANCH (DIVISION BENCH-3)		(S No 12
10775/2026	12.02.2026	WP (C) - 8432/2025	P K SWAIN	C.O.	COURT NO. 14	Order Dtd. 2026-03-23	WRIT BRANCH (DIVISION BENCH-1)		(S No 10
10776/2026	12.02.2026	WP (C) - 3992/2026	A. MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2026-02-11	WRIT BRANCH-1		(S No
10777/2026	12.02.2026	TRP (C) - 28/2026	P L MISHRA	C.O.	COURT NO. 9	Order Dtd. 2026-03-16			(S No
10778/2026	12.02.2026	WP (C) - 4581/2026	H. S. PANDA	C.O.	COURT NO. 9	Order Dtd. 2026-02-11			(S No
10780/2026	12.02.2026	WP (C) - 4176/2026	C. K. ROUT	C.O.	COURT NO. 9	Order Dtd. 2026-02-11	WRIT BRANCH (DIVISION BENCH-2)		(S No 11
10782/2026	12.02.2026	WP (C) - 4516/2026	M. PANDA	C.O.	COURT NO. 9	Order Dtd. 2026-02-11			(S No 11
10784/2026	12.02.2026	WP (C) - 4470/2026	M. PANDA	C.O.	COURT NO. 9	Order Dtd. 2026-02-11			(S No 11
10786/2026	12.02.2026	BLAPL-11297/2025	M MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2026-02-11	BAIL-1		(S No
10787/2026	12.02.2026	WP (C) - 4508/2026	M. PANDA	C.O.	COURT NO. 9	Order Dtd. 2026-02-11			(S No
10788/2026	12.02.2026	BLAPL-11303/2025	R SETHI	C.O.	COURT NO. 9	Order Dtd. 2026-02-11			(S No
10790/2026	12.02.2026	CRLMA-98/2025	DARPANARAYAN PATTNAYAK	C.O.	COURT NO. 3	Order Dtd. 2026-03-09			(S No
10791/2026	12.02.2026	WP (C) - 4768/2026	R. B. MISHRA	C.O.	COURT NO. 3	Order Dtd. 2026-02-11	WRIT BRANCH-3		(S No 13
10792/2026	12.02.2026	BLAPL-11214/2025	S BARIK	C.O.	COURT NO. 3	Order Dtd. 2026-02-10	BAIL-1		(S No
10794/2026	12.02.2026	WP (C) - 4768/2026	R. B. MISHRA	C.O.	COURT NO. 3	Order Dtd. 2026-02-11	WRIT BRANCH-3		(S No

								13
10795/2026	12.02.2026	BLAPL-11322/2025	G SAHOO	C.O.	COURT NO. 3	Order Dtd. 2026-02-11	BAIL-1	(S No
10796/2026	12.02.2026	WP (C) - 3977/2026	T. QUMAR	C.O.	COURT NO. 3	Order Dtd. 2026-02-09		(S No
10798/2026	12.02.2026	WP (C) - 36542/2025	P. L. MISHRA	C.O.	COURT NO. 21	Order Dtd. 2025-12-24	WRIT BRANCH-2	(S No 45
10799/2026	12.02.2026	WP (C) - 4261/2026	A. MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2026-02-11	WRIT BRANCH-2	(S No 45
10801/2026	12.02.2026	WP (C) - 37657/2025	S. DAS	C.O.	COURT NO. 21	Order Dtd. 2026-01-30	WRIT BRANCH-7	(S No 10
10802/2026	12.02.2026	WP (C) - 3549/2026	A.P. SAHOO	C.O.	COURT NO. 25	Order Dtd. 9999-12-31		(S No 10
10803/2026	12.02.2026	CRLMC-5527/2023	M K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2026-03-06	CRIMINAL MISC	(S No
10804/2026	12.02.2026	WP (C) - 4394/2026	S. K. RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No
10806/2026	12.02.2026	WP (C) - 4396/2026	S. K. RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No
10808/2026	12.02.2026	WP (C) - 4626/2026	B. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No
10810/2026	12.02.2026	WP (C) - 4585/2026	D. BARIK	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	WRIT BRANCH-5	(S No 20
10811/2026	12.02.2026	WP (C) - 3691/2026	P. K. JENA	C.O.	COURT NO. 23	Order Dtd. 2026-02-09		(S No 20
10813/2026	12.02.2026	WP (C) - 3678/2026	P. K. JENA	C.O.	COURT NO. 23	Order Dtd. 2026-02-09	WRIT BRANCH-2	(S No
10814/2026	12.02.2026	WP (C) - 3151/2026	P. K. JENA	C.O.	COURT NO. 23	Order Dtd. 2026-02-09	WRIT BRANCH-1	(S No
10816/2026	12.02.2026	WP (C) - 3133/2026	P. K. JENA	C.O.	COURT NO. 23	Order Dtd. 2026-02-09	WRIT BRANCH-4	(S No 46
10817/2026	12.02.2026	WP (C) - 4456/2026	R. N. BARIK	C.O.	COURT NO. 23	Order Dtd. 2026-02-10	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
10819/2026	12.02.2026	WP (C) - 34307/2025	A. PATTANAİK	C.O.	COURT NO. 20	Order Dtd. 2026-04-02	WRIT BRANCH (DIVISION BENCH-3)	(S No 11
10820/2026	12.02.2026	WP (C) - 4408/2026	P. K. DAS	C.O.	COURT NO. 23	Order Dtd. 2026-03-31	WRIT BRANCH-4	(S No 38
10822/2026	12.02.2026	WP (C) - 4262/2026	K. K. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-02-11	WRIT BRANCH-2	(S No 45
10825/2026	12.02.2026	WA-	PRASANNA	C.O.	CHIEF	Order Dtd. 2026-03-	WRIT	(S

		520/2020	KUMAR NANDA		JUSTICE'S COURT	16	APPEAL	No
10826/2026	12.02.2026	WP (C) - 29564/2025	H. TRIPATHY	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	WRIT BRANCH-5	(S No 21)
10828/2026	12.02.2026	WP (C) - 4375/2026	S. K. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2026-03-25		(S No 21)
10829/2026	12.02.2026	WP (C) - 3398/2026	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH-3	(S No 33)
10834/2026	12.02.2026	WP (C) - 35156/2025	J. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-03-20		(S No 33)
10835/2026	12.02.2026	WP (C) - 3931/2026	P. K. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2026-03-31	WRIT BRANCH-6	(S No 35)
10836/2026	12.02.2026	WP (C) - 4544/2026	P. K. JENA	C.O.	COURT NO. 23	Order Dtd. 2026-02-11	WRIT BRANCH-3	(S No 14)
10837/2026	12.02.2026	WP (C) - 4570/2026	P. K. JENA	C.O.	COURT NO. 23	Order Dtd. 2026-02-11		(S No 14)
10838/2026	12.02.2026	WP (C) - 3341/2026	N. K. ROUT	C.O.	COURT NO. 23	Order Dtd. 2026-02-11	WRIT BRANCH-7	(S No 48)
10839/2026	12.02.2026	WP (C) - 37549/2025	P. K. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2026-02-11	WRIT BRANCH (DIVISION BENCH-2)	(S No 10)
10840/2026	12.02.2026	WP (C) - 4645/2026	P. K. DAS	C.O.	COURT NO. 23	Order Dtd. 2026-04-02	WRIT BRANCH-4	(S No 27)
10841/2026	12.02.2026	WP (C) - 4414/2026	P. K. DAS	C.O.	COURT NO. 23	Order Dtd. 2026-02-11	WRIT BRANCH-5	(S No 20)
10842/2026	12.02.2026	WP (C) - 41733/2023	P C MOAHNTY	C.O.	COURT NO. 23	Order Dtd. 2026-02-06	WRIT BRANCH-5	(S No 23)
10847/2026	12.02.2026	CRLREV-55/2026	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2026-03-24		(S No 23)
10859/2026	12.02.2026	CRLMP-78/2026	G.R.PATRA	C.O.	COURT NO. 17	Order Dtd. 2026-02-11		(S No 23)
10861/2026	12.02.2026	ABLAPL-828/2026	T R DAS	C.O.	COURT NO. 17	Order Dtd. 2026-02-09		(S No 23)
10863/2026	12.02.2026	ABLAPL-826/2026	T R DAS	C.O.	COURT NO. 17	Order Dtd. 2026-02-09	BAIL-2	(S No 11)
10867/2026	12.02.2026	ABLAPL-822/2026	BK DAS	C.O.	COURT NO. 17	Order Dtd. 2026-02-09		(S No 11)

10869/2026	12.02.2026	BLAPL-44/2026	UP BAG	C.O.	COURT NO. 17	Order Dtd. 2026-02-11		(S No 11)
10870/2026	12.02.2026	WP (C) - 3480/2026	M DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-19	WRIT BRANCH (DIVISION BENCH-1)	(S No 10)
10871/2026	12.02.2026	BLAPL-49/2026	MR BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-11		(S No 10)
10872/2026	12.02.2026	BLAPL-50/2026	J PRADHAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-11		(S No 10)
10873/2026	12.02.2026	BLAPL-63/2026	RK SUNA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-11	BAIL-2	(S No 16)
10875/2026	12.02.2026	BLAPL-72/2026	PK BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-11		(S No 16)
10876/2026	12.02.2026	BLAPL-11362/2025	S MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-11		(S No 16)
10877/2026	12.02.2026	BLAPL-11363/2025	KK NATH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-11		(S No 16)
10878/2026	12.02.2026	BLAPL-11387/2025	N ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-11	BAIL-1	(S No 16)
10880/2026	12.02.2026	BLAPL-13691/2025	B SINGH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-11	BAIL-1	(S No 16)
10881/2026	12.02.2026	WP (C) - 2978/2026	M.R.ROUTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-11	WRIT BRANCH-2	(S No 16)
10882/2026	12.02.2026	WP (C) - 4589/2026	N.C.SINHA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-10	WRIT BRANCH (DIVISION BENCH-2)	(S No 11)
10883/2026	12.02.2026	ABLAPL-256/2026	PK MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-09		(S No 11)
10884/2026	12.02.2026	WP (C) - 707/2026	S.K.RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-09	WRIT BRANCH-4	(S No 37)
10885/2026	12.02.2026	ABLAPL-824/2026	MC MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-09		(S No 37)
10886/2026	12.02.2026	ABLAPL-825/2026	PK MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-09		(S No 37)
10887/2026	12.02.2026	WP (C) - 34892/2022	K.K.RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-10	WRIT BRANCH-3	(S No 13)
10888/2026	12.02.2026	ABLAPL-	PK MOHANTY	C.O.	COURT NO.	Order Dtd. 2026-02-		(S No 13)

		827/2026			3 OLD	09		No 13
10889/2026	12.02.2026	ABLAPL-829/2026	PK MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-09		(S No 13
10890/2026	12.02.2026	ABLAPL-830/2026	MR SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-09		(S No 13
10891/2026	12.02.2026	WP (C) - 36113/2025	J.ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11	WRIT BRANCH-1	(S No
10892/2026	12.02.2026	ABLAPL-831/2026	PK MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-09		(S No
10893/2026	12.02.2026	ABLAPL-832/2026	PK PAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-09		(S No
10894/2026	12.02.2026	WP (C) - 4639/2026	M.R.ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11		(S No
10896/2026	12.02.2026	ABLAPL-833/2026	MR SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-09	BAIL-2	(S No 11
10897/2026	12.02.2026	BLAPL-9091/2025	BP TANGA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-10		(S No 11
10899/2026	12.02.2026	BLAPL-9092/2025	BP TANGA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-10		(S No 11
10900/2026	12.02.2026	BLAPL-11138/2025	TK MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-10		(S No 11
10901/2026	12.02.2026	CRLA-629/2022	S.BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(S No
10911/2026	12.02.2026	WP (C) - 4211/2021	M.KAR	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-10	WRIT BRANCH-1	(S No 31
10913/2026	12.02.2026	WP (C) - 3375/2026	A.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-10	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
10915/2026	12.02.2026	WP (C) - 9319/2024	N ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-09	WRIT BRANCH-5	(S No 22
10917/2026	12.02.2026	WP (C) - 14342/2025	T.BAG	C.O.	COURT NO. 21	Order Dtd. 2025-09-24		(S No 22
10920/2026	12.02.2026	CRLA-446/2021	G.SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(S No
10931/2026	12.02.2026	CMP-249/2026	P.K.LENKA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-09		(S No
10933/2026	12.02.2026	BLAPL-14004/2025	B DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-10		(S No

10934/2026	12.02.2026	BLAPL-18/2026	G SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-11		(S No
10935/2026	12.02.2026	BLAPL-19/2026	LP PRADHAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-11	BAIL-1	(S No
10936/2026	12.02.2026	ABLAPL-1398/2026	SRINIBASH MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-18	BAIL-1	(S No
10937/2026	12.02.2026	BLAPL-23/2026	M SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11	BAIL-2	(S No 12
10938/2026	12.02.2026	BLAPL-35/2026	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11	BAIL-2	(S No 17
10939/2026	12.02.2026	ABLAPL-1414/2026	SRINIBASH MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-18	BAIL-1	(S No 13
10940/2026	12.02.2026	BLAPL-304/2026	DP DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11	BAIL-2	(S No 17
10941/2026	12.02.2026	ABLAPL-837/2026	SUBHANKAR PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-18		(S No 17
10942/2026	12.02.2026	BLAPL-4493/2025	M NANDY	C.O.	COURT NO. 3	Order Dtd. 2026-02-11	BAIL-1	(S No 15
10943/2026	12.02.2026	ABLAPL-839/2026	SUBHANKAR PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-18		(S No 15
10944/2026	12.02.2026	WP (C) - 4211/2021	N.C.SINHA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-10	WRIT BRANCH-1	(S No 31
10945/2026	12.02.2026	BLAPL-9082/2025	S BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11	BAIL-2	(S No 16
10946/2026	12.02.2026	ABLAPL-958/2026	BINDU SAGAR SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-09	BAIL-2	(S No 17
10947/2026	12.02.2026	BLAPL-9084/2025	S BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11	BAIL-1	(S No
10948/2026	12.02.2026	ABLAPL-841/2026	R. K. DEHURY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-09		(S No
10949/2026	12.02.2026	BLAPL-11323/2025	HK PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11		(S No
10950/2026	12.02.2026	BLAPL-11325/2025	J PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11		(S No
10951/2026	12.02.2026	BLAPL-11335/2025	S NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11	BAIL-1	(S No 13
10952/2026	12.02.2026	BLAPL-11344/2025	DP RAYCHOUDHURY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11		(S No 13
10953/2026	12.02.2026	BLAPL-	S MOHAPATRA	C.O.	COURT NO.	Order Dtd. 2026-02-	BAIL-1	(S

		11558/2025			3 OLD	11		No 13
10954/2026	12.02.2026	BLAPL-12246/2025	S BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11		(S No 13
10955/2026	12.02.2026	ABLAPL-885/2026	KK BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11		(S No 13
10956/2026	12.02.2026	ABLAPL-883/2026	PRAKASH CHANDRA DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11	BAIL-2	(S No
10957/2026	12.02.2026	ABLAPL-889/2026	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11	BAIL-2	(S No
10958/2026	12.02.2026	ABLAPL-897/2026	G SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11		(S No
10959/2026	12.02.2026	ABLAPL-898/2026	RK BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11	BAIL-2	(S No 12
10974/2026	12.02.2026	WP (C) - 30590/2025	B. K. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-30	WRIT BRANCH-8	(S No 40
10976/2026	12.02.2026	WP (C) - 2131/2026	P.K.MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11		(S No 40
10990/2026	12.02.2026	ABLAPL-896/2026	S.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-02	BAIL-2	(S No 11
10997/2026	12.02.2026	ABLAPL-892/2026	PK PAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11		(S No 11
10999/2026	12.02.2026	ABLAPL-426/2026	N ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11		(S No 11
11002/2026	12.02.2026	WP (C) - 4265/2026	M DAS	C.O.	COURT NO. 17	Order Dtd. 2026-02-10	WRIT BRANCH-4	(S No 27
10677/2026	12.02.2026	WP (C) - 6774/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-03-27	WRIT BRANCH-1	(S No
10678/2026	12.02.2026	FAO-443/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-05-01	MISC. APPEAL SEC.	(S No
10681/2026	12.02.2026	CMP-1083/2025	MANASH RANJAN BAUG	GENERAL		Order Dtd. 2025-08-20		(S No
10682/2026	12.02.2026	WP (C) - 21084/2025	RAJAT KUMAR RATH	GENERAL		Entire Brief	WRIT BRANCH-1	(S No 31
10685/2026	12.02.2026	ABLAPL-12086/2025	PRATAP KUMAR BEHERA	GENERAL		Order Dtd. 2025-10-28		(S No 31
10686/2026	12.02.2026	ABLAPL-11759/2025	PRATAP KUMAR BEHERA	GENERAL		Order Dtd. 2025-12-08		(S No 31
10699/2026	12.02.2026	ABLAPL-853/2026	GHANASHYAM MUDULI	GENERAL		Order Dtd. 2026-02-09		(S No

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10702/2026	12.02.2026	BLAPL-408/2026	BISWARANJAN DALAI	GENERAL		Order Dtd. 2026-02-11	BAIL-1	(S No
10706/2026	12.02.2026	BLAPL-40/2026	UMA SHANKAR PATEL	GENERAL		Order Dtd. 2026-02-11		(S No
10715/2026	12.02.2026	BLAPL-13407/2025	UMA SHANKAR PATEL	GENERAL		Order Dtd. 2026-02-11		(S No
10717/2026	12.02.2026	BLAPL-22/2026	UMA SHANKAR PATEL	GENERAL		Order Dtd. 2026-02-11	BAIL-2	(S No 17
10720/2026	12.02.2026	BLAPL-11362/2025	BAISHNAB CHARAN PATRA	GENERAL		Order Dtd. 2026-02-11		(S No 17
10722/2026	12.02.2026	WP (C) - 40710/2023	SUSHANT KUMAR PRADHAN (3)	GENERAL		Entire Document	WRIT BRANCH-2	(S No 34
10723/2026	12.02.2026	BLAPL-14004/2025	PREETAM MISHRA	GENERAL		Order Dtd. 2026-02-10		(S No 34
10724/2026	12.02.2026	BLAPL-2829/2009	SAMEER PATTNAIK	GENERAL		Entire Brief		(S No 34
10725/2026	12.02.2026	CRLMP-2333/2022	SAMEER PATTNAIK	GENERAL		Entire Brief	WRIT BRANCH-7	(S No 18
10726/2026	12.02.2026	ABLAPL-4217/2021	AJAY KUMAR MOHANTY	GENERAL		Entire Brief	BAIL-2	(S No 11
10727/2026	12.02.2026	WP (C) - 3262/2026	HIRARAM BHOI	GENERAL		Order Dtd. 2026-02-03	WRIT BRANCH-8	(S No 39
10729/2026	12.02.2026	WP (C) - 3262/2026	SARAT CHANDRA MEKAP	GENERAL		Order Dtd. 2026-02-03	WRIT BRANCH-8	(S No 39
10730/2026	12.02.2026	CRLMC-1537/2009	RADHARAMAN DAS NAYAK	GENERAL		Order Dtd. 2026-01-29		(S No 39
10731/2026	12.02.2026	ABLAPL-1100/2026	GHANASHYAM MUDULI	GENERAL		Order Dtd. 2026-02-09		(S No 39
10732/2026	12.02.2026	CRLMC-1376/2021	DEBENDRANATH BISWAL	GENERAL		Entire Document	CRIMINAL MISC	(S No
10735/2026	12.02.2026	BLAPL-11482/2025	DEBA KUMAR RATH	GENERAL		Entire Order		(S No
10748/2026	12.02.2026	WP (C) - 36817/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-01-18	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
10767/2026	12.02.2026	CRLA-981/2025	SAROJ BARIK	GENERAL		Order Dtd. 2026-02-10		(S No 11
10770/2026	12.02.2026	BLAPL-11482/2025	DEBA KUMAR RATH	GENERAL		Entire Brief		(S No

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10800/2026	12.02.2026	MACA-595/2025	SOUMYA RANJAN OJHA	GENERAL		Judgement Dtd. 2026-02-06			(S No 11)
10823/2026	12.02.2026	WA-1523/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-08-20	WRIT APPEAL		(S No)
10824/2026	12.02.2026	ABLAPL-801/2026	SURYAKANTA DASH	GENERAL		Order Dtd. 2026-02-06	BAIL-2		(S No)
10827/2026	12.02.2026	RPFAM-415/2025	SURYAKANTA DASH	GENERAL		Order Dtd. 2026-01-09			(S No)
10830/2026	12.02.2026	CRLLP-6/2025	AKSHAYA KUMAR BEHERA	GENERAL		Order Dtd. 2026-02-04			(S No)
10831/2026	12.02.2026	BLAPL-11322/2025	SAROJ BARIK	GENERAL		Order Dtd. 2026-02-11	BAIL-1		(S No)
10832/2026	12.02.2026	WP (C) - 3952/2026	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-02-09	WRIT BRANCH-1		(S No)
10843/2026	12.02.2026	BLAPL-11563/2025	GURUPRASAD BEHERA	GENERAL		Order Dtd. 2026-02-11	BAIL-1		(S No 15)
10844/2026	12.02.2026	WP (C) - 157/2026	AKSHAYA KUMAR BEHERA	GENERAL		Judgement Dtd. 2026-02-10			(S No 15)
10845/2026	12.02.2026	WP (C) - 4668/2026	AKSHAYA KUMAR BEHERA	GENERAL		Order Dtd. 2026-02-12			(S No 15)
10846/2026	12.02.2026	WP (C) - 4163/2026	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2026-02-09	WRIT BRANCH-6		(S No 35)
10849/2026	12.02.2026	WP (C) - 26545/2022	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2026-02-09	WRIT BRANCH-3		(S No 33)
10853/2026	12.02.2026	WA-796/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-28	WRIT APPEAL		(S No)
10855/2026	12.02.2026	WA-797/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-28	WRIT APPEAL		(S No)
10858/2026	12.02.2026	WA-801/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-28	WRIT APPEAL		(S No)
10860/2026	12.02.2026	WA-798/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-28	WRIT APPEAL		(S No)
10862/2026	12.02.2026	WP (C) - 19553/2025	BINOD BIHARI TRIPATHY	GENERAL		Order Dtd. 2026-02-02			(S No)
10864/2026	12.02.2026	WP (C) - 12577/2025	SANDHYARANI PANI	GENERAL		Order Dtd. 2025-12-19	WRIT BRANCH (DIVISION BENCH-2)		(S No 11)
10865/2026	12.02.2026	WA-800/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-28	WRIT APPEAL		(S No)
10866/2026	12.02.2026	WA-807/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-28	WRIT APPEAL		(S No)
10868/2026	12.02.2026	WA-799/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-28	WRIT APPEAL		(S No)
10874/2026	12.02.2026	WP (C) -	SANDHYARANI	GENERAL		Order Dtd. 2026-02-			(S No)

		2197/2026	PANI			04		No
10879/2026	12.02.2026	WA-806/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-28	WRIT APPEAL	(S No
10895/2026	12.02.2026	WA-811/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-28	WRIT APPEAL	(S No
10898/2026	12.02.2026	WA-803/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-28	WRIT APPEAL	(S No
10902/2026	12.02.2026	WA-804/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-28	WRIT APPEAL	(S No
10903/2026	12.02.2026	WA-805/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-28	WRIT APPEAL	(S No
10904/2026	12.02.2026	WA-802/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-28	WRIT APPEAL	(S No
10906/2026	12.02.2026	MATA-207/2023	RAKESH KUMAR PATRA	GENERAL		Judgement Dtd. 2026-02-11	FIRST APPEAL	(S No
10967/2026	12.02.2026	WP (C) - 4773/2026	BISWAJIT PRADHAN	GENERAL		Order Dtd. 2026-02-12	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
10968/2026	12.02.2026	CONTC-4806/2024	SANDHYARANI PANI	GENERAL		Order Dtd. 2026-02-11		(S No 11
10980/2026	12.02.2026	BLAPL-22/2026	BISWARANJAN DALAI	GENERAL		Order Dtd. 2026-02-11	BAIL-2	(S No 17
10986/2026	12.02.2026	CRLMP-119/2026	KIRAN KUMAR PATEL	GENERAL		Order Dtd. 2026-02-12		(S No 17
10683/2026	12.02.2026	RSA-200/2009	SANGRAM	GENERAL		Order Dtd. 2022-04-25	SECOND APPEAL	(S No
10684/2026	12.02.2026	RSA-200/2009	SANGRAM	GENERAL		Order Dtd. 2022-04-25	SECOND APPEAL	(S No
10721/2026	12.02.2026	WA-1285/2022	A. K. MOHANTY	GENERAL		Order Dtd. 2025-07-02	WRIT APPEAL	(S No
10758/2026	12.02.2026	WP (C) - 1205/2004	D K DEHURY	GENERAL		Entire Order		(S No
10760/2026	12.02.2026	WA-668/2023	M K MOHANTY	GENERAL		Appealmemo	WRIT APPEAL	(S No
10761/2026	12.02.2026	JCRLA-86/2008	S K KAR	GENERAL		Judgement Dtd. 2021-06-21	CRIMINAL APPEAL	(S No
10762/2026	12.02.2026	CRLA-681/2016	S K KAR	GENERAL		Judgement Dtd. 2024-01-08	CRIMINAL APPEAL	(S No
10763/2026	12.02.2026	JCRLA-60/2019	S K KAR	GENERAL		Judgement Dtd. 2023-06-28	CRIMINAL APPEAL	(S No
10764/2026	12.02.2026	JCRLA-82/2022	S K KAR	GENERAL		Judgement Dtd. 2023-06-28	CRIMINAL APPEAL	(S No
10766/2026	12.02.2026	JCRLA-51/2002	S K KAR	GENERAL		Judgement Dtd. 2012-01-17		(S No
10768/2026	12.02.2026	CRLA-417/2021	S K KAR	GENERAL		Judgement Dtd. 2023-08-04	CRIMINAL APPEAL	(S No
10769/2026	12.02.2026	WP (C) -	S K KAR	GENERAL		Judgement Dtd. 2016-		(S

		4432/2016				04-08		No
10771/2026	12.02.2026	BLAPL-67/2026	G JAYASINGH	GENERAL		Order Dtd. 2026-02-11	BAIL-1	(S No 11
10772/2026	12.02.2026	ABLAPL-891/2026	G JAYASINGH	GENERAL		Order Dtd. 2026-02-11	BAIL-2	(S No 11
10773/2026	12.02.2026	WP (C) - 7674/2025	I PANDA	GENERAL		Order Dtd. 2026-01-22		(S No 11
10779/2026	12.02.2026	BLAPL-11/2026	S C DAS	GENERAL		Order Dtd. 2026-02-10		(S No 11
10781/2026	12.02.2026	CRLMC-106/2026	G JAYASINGH	GENERAL		Order Dtd. 2026-02-11	CRIMINAL MISC	(S No
10783/2026	12.02.2026	WP (C) - 4360/2026	M K PANI	GENERAL		Order Dtd. 2026-02-11		(S No
10785/2026	12.02.2026	CMP-249/2025	P NAYAK	GENERAL		Order Dtd. 9999-12-31		(S No
10789/2026	12.02.2026	WP (C) - 31600/2025	A MOHANTY	GENERAL		Order Dtd. 2026-03-16	WRIT BRANCH (DIVISION BENCH-3)	(S No 11
10793/2026	12.02.2026	CRLREV-722/2025	J SAHOO	GENERAL		Order Dtd. 2026-02-16		(S No 11
10797/2026	12.02.2026	CRLREV-384/2025	M K MOHANTY	GENERAL		Order Dtd. 2026-01-16		(S No 11
10805/2026	12.02.2026	CMP-1690/2025	J P KAR	GENERAL		Order Dtd. 2026-02-05		(S No 11
10807/2026	12.02.2026	CRLREV-86/2026	S K MOHANTY	GENERAL		Order Dtd. 2026-02-11		(S No 11
10809/2026	12.02.2026	ABLAPL-914/2026	G MOHANTY	GENERAL		Order Dtd. 2026-03-11	BAIL-2	(S No 12
10812/2026	12.02.2026	WP (C) - 33976/2025	G ROUT	GENERAL		Order Dtd. 2026-04-27		(S No 12
10815/2026	12.02.2026	WP (C) - 30590/2025	D SAMAL	GENERAL		Order Dtd. 2026-01-30	WRIT BRANCH-8	(S No 40
10818/2026	12.02.2026	CRLREV-86/2026	S K MOHANTY	GENERAL		Order Dtd. 2026-02-11		(S No 40
10821/2026	12.02.2026	CRLMP-91/2026	S S PRADHAN	GENERAL		Order Dtd. 2026-02-06		(S No 40
10833/2026	12.02.2026	WP (C) - 11097/2015	B.K.PATI	GENERAL		Entire Order	WRIT BRANCH-7	(S No 15
10848/2026	12.02.2026	CONTC-	A T NAYAK	GENERAL		Order Dtd. 2017-11-		(S

		2581/2009				23Petition,Annexure,		No
10850/2026	12.02.2026	WP (C) - 14302/2008	A T NAYAK	GENERAL		Order Dtd. 2008-12-15Petition,Annexure,		(S No 15
10851/2026	12.02.2026	RPFAM-55/2023	P K MISHRA	GENERAL		Order Dtd. 2024-10-05	FIRST APPEAL	(S No
10852/2026	12.02.2026	SA-60/1996	L D SAHOO	GENERAL		Order Dtd. 2024-01-02	SECOND APPEAL	(S No
10854/2026	12.02.2026	WP (C) - 9783/2021	S K SAHOO	GENERAL		Order Dtd. 2024-04-24	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
10856/2026	12.02.2026	WP (C) - 20586/2011	S K SAHOO	GENERAL		Order Dtd. 2019-03-25		(S No 10
10857/2026	12.02.2026	RVWPET-176/2024	S K SAHOO	GENERAL		Order Dtd. 2025-05-08	CIVIL REVISION	(S No
10905/2026	12.02.2026	WP (C) - 4882/2026	J P KAR	GENERAL		Order Dtd. 2026-02-12	WRIT BRANCH-6	(S No 24
10907/2026	12.02.2026	WP (C) - 34596/2025	K C SWAIN	GENERAL		Order Dtd. 2026-02-04	WRIT BRANCH-2	(S No
10908/2026	12.02.2026	CMP-2111/2025	B BEHERA	GENERAL		Order Dtd. 9999-12-31		(S No
10909/2026	12.02.2026	RVWPET-14/2026	R C MALLICK	GENERAL		Order Dtd. 2026-02-11		(S No
10910/2026	12.02.2026	RVWPET-13/2026	R C MALLICK	GENERAL		Order Dtd. 2026-02-11		(S No
10912/2026	12.02.2026	RVWPET-302/2025	R C MALLICK	GENERAL		Order Dtd. 2026-02-09		(S No
10914/2026	12.02.2026	RVWPET-298/2025	R C MALLICK	GENERAL		Order Dtd. 2026-02-09		(S No
10916/2026	12.02.2026	ABLAPL-2532/2024	B K DAS	GENERAL		Order Dtd. 2024-03-22	BAIL-1	(S No
10918/2026	12.02.2026	ABLAPL-952/2026	G JAYASINGH	GENERAL		Order Dtd. 2026-02-12		(S No
10919/2026	12.02.2026	ABLAPL-954/2026	G JAYASINGH	GENERAL		Order Dtd. 2026-02-12		(S No
10921/2026	12.02.2026	ABLAPL-13494/2025	S DAS	GENERAL		Order Dtd. 2026-02-12		(S No
10922/2026	12.02.2026	CRLMC-463/2026	S DAS	GENERAL		Order Dtd. 2026-02-12		(S No
10923/2026	12.02.2026	WP (C) - 4637/2026	S DAS	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
10924/2026	12.02.2026	ABLAPL-790/2026	D SETHI	GENERAL		Order Dtd. 2026-02-05	BAIL-1	(S No 15
10925/2026	12.02.2026	CMP-638/2025	G ROUT	GENERAL		Order Dtd. 2026-01-20		(S No

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10926/2026	12.02.2026	WA-1848/2024	S NAYAK	GENERAL		Order Dtd. 2026-01-28	WRIT APPEAL	(S No
10927/2026	12.02.2026	WA-1848/2024	S NAYAK	GENERAL		Order Dtd. 2026-01-28	WRIT APPEAL	(S No
10928/2026	12.02.2026	WP (C) - 2953/2026	R MOHANTY	GENERAL		Order Dtd. 2026-02-02	WRIT BRANCH-5	(S No 21
10929/2026	12.02.2026	WP (C) - 10840/2025	P K SWAIN	GENERAL		Order Dtd. 2025-04-30	WRIT BRANCH-5	(S No 32
10930/2026	12.02.2026	WP (C) - 647/2026	A K PANDA	GENERAL		Order Dtd. 2026-01-15	WRIT BRANCH-7	(S No 44
10932/2026	12.02.2026	CRLMC-5674/2025	R SAMAL	GENERAL		Order Dtd. 2026-02-23		(S No 44
10960/2026	12.02.2026	BLAPL-11252/2025	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2026-02-10		(S No 44
10961/2026	12.02.2026	BLAPL-11377/2025	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2026-02-16	BAIL-1	(S No
10962/2026	12.02.2026	BLAPL-27/2026	S. R. PATTNAIK	GENERAL		Order Dtd. 2026-02-11		(S No
10963/2026	12.02.2026	WP (C) - 2490/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-02-09	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
10964/2026	12.02.2026	CMAPL-286/2025	P. K. BEHERA	GENERAL		Order Dtd. 2026-02-11	M.J.C.	(S No
10965/2026	12.02.2026	WPCRL-91/2025	P. K. BEHERA	GENERAL		PetitionAnnexure,		(S No
10966/2026	12.02.2026	CRLMC-440/2026	P. K. BEHERA	GENERAL		Order Dtd. 2026-02-10		(S No
10969/2026	12.02.2026	WP (C) - 654/2026	S. R. PATTNAIK	GENERAL		Order Dtd. 2026-02-12	WRIT BRANCH-5	(S No 47
10970/2026	12.02.2026	WP (C) - 68/2026	S. R. PATTNAIK	GENERAL		Order Dtd. 2026-02-11	WRIT BRANCH-2	(S No 34
10971/2026	12.02.2026	ABLAPL-948/2026	SARAT DASH	GENERAL		Order Dtd. 2026-02-12	BAIL-2	(S No 12
10972/2026	12.02.2026	BLAPL-106/2026	SARAT DASH	GENERAL		Order Dtd. 2026-02-12		(S No 12
10973/2026	12.02.2026	BLAPL-111/2026	B. K. BEHERA	GENERAL		Order Dtd. 2026-02-12		(S No 12
10975/2026	12.02.2026	MATA-183/2024	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2026-02-09	FIRST APPEAL	(S No
10977/2026	12.02.2026	ABLAPL-11355/2021	S DAS	GENERAL		Order Dtd. 2021-12-08	BAIL-2	(S No

10978/2026	12.02.2026	WP (C) - 33920/2022	P K MISHRA	GENERAL		Order Dtd. 2022-12-14	WRIT BRANCH-7	(S No 18
10979/2026	12.02.2026	RFA-30/2003	U K PANDA	GENERAL		Order Dtd. 2018-02-07		(S No 18
10981/2026	12.02.2026	OJC-3480/1986	P LENKA	GENERAL		Order Dtd. 1991-09-17		(S No 18
10982/2026	12.02.2026	FA-451/1982	R C MISHRA	GENERAL		Order Dtd. 1992-03-11		(S No 18
10983/2026	12.02.2026	WP (C) - 16533/2015	S K LENKA	GENERAL		Order Dtd. 2023-01-24	WRIT BRANCH (DIVISION BENCH)	(S No 10
10984/2026	12.02.2026	CMP-211/2018	N K ROUT	GENERAL		Order Dtd. 2023-01-19	WRIT BRANCH-6	(S No 24
10985/2026	12.02.2026	BLAPL-2666/2011	M D BISWAL	GENERAL		Order Dtd. 2011-02-22		(S No 24
10987/2026	12.02.2026	WP (C) - 30463/2020	M MISHRA	GENERAL		Order Dtd. 2025-12-01	WRIT BRANCH-5	(S No 23
10988/2026	12.02.2026	FA-211/1982	D SUHAIL	GENERAL		Order Dtd. 2014-12-01		(S No 23
10989/2026	12.02.2026	CONTC-6899/2023	R C MUDULI	GENERAL		Order Dtd. 2023-09-29	CONTEMPT	(S No
10991/2026	12.02.2026	WP (C) - 248/2026	N R PANDA	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-5	(S No 32
10992/2026	12.02.2026	ABLAPL-1133/2026	P S DAS	GENERAL		Order Dtd. 2026-02-12	BAIL-2	(S No
10993/2026	12.02.2026	WP (C) - 4419/2026	J P KAR	GENERAL		Order Dtd. 2026-02-12		(S No
10994/2026	12.02.2026	WP (C) - 4624/2026	M. K. PANI	GENERAL		Order Dtd. 2026-02-12		(S No
10995/2026	12.02.2026	WP (C) - 18699/2025	K MEHER	GENERAL		Order Dtd. 2026-02-05	WRIT BRANCH-1	(S No
10996/2026	12.02.2026	WP (C) - 18699/2025	K MEHER	GENERAL		Order Dtd. 2026-02-05	WRIT BRANCH-1	(S No
10998/2026	12.02.2026	WP (C) - 18699/2025	K MEHER	GENERAL		Order Dtd. 2026-02-05	WRIT BRANCH-1	(S No
11000/2026	12.02.2026	WP (C) - 18699/2025	K MEHER	GENERAL		Order Dtd. 2026-02-05	WRIT BRANCH-1	(S No
11001/2026	12.02.2026	WP (C) - 32136/2025	P N NAYAK	GENERAL		Order Dtd. 2025-11-17	WRIT BRANCH-4	(S No 38

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